

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.354/MP/2023**

- Subject : Petition under Regulation 10 & 18 of CERC (Terms and Conditions for Renewable Energy Certificates for Renewable Energy Generation) Regulation 2022 for grant of Renewable Energy Certificate.
- Date of Hearing : **20.3.2024**
- Coram : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member
- Petitioner : Power Company of Karnataka Limited.
- Respondents : Grid Controller of India Ltd.
- Parties Present : Shri S. Vallinayagam, Advocate, PCKL  
Shri Kailash Chand Saini, NLDC  
Shri Alok Mishra, NLDC  
Shri Gajendra Singh, NLDC

**Record of Proceedings**

At the outset, the learned counsel for Respondent, NLDC, sought liberty to file an additional affidavit to bring on record certain documents necessary for the adjudication of the matter.

2. Considering the request of the learned counsel for the Respondent, the Commission permitted the Respondent, NLDC to file its additional affidavit within two weeks with an advance copy to the Petitioner, who may file its rejoinder thereon within a week thereafter.
3. The Petition will be listed for hearing on **1.5.2024**.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**